

OFFICE OF THE DISTRICT & SESSIONS JUDGE GANJAM, BERHAMPUR

L.No _____/Dtd

From

Sri Ram Shankar Hota, O.S.J.S.
District Judge, Ganjam, Berhampur.

To

The Registrar (Inspection),
High Court of Orissa,
CUTTACK.


Sub Submission of Statistical Information regarding Institution, Disposal and Pendency of cases during the period from 01.01.2020 to 31.03.2020 for publication of quarterly "COURT NEWS" and "SUPREME COURT DATA" of Orissa High Court, Cuttack.

Ref :- Hon'ble Court's Letter No. 8026(20) dtd. 24.10.2011, 2308 (14) dtd. 07.04.2007, 6137(14) dtd. 05.09.2007 and 10761(35) dtd. 16.12.2014 and 7151(38) dtd. 17.08.2016

Sir,

With reference to the letter and subject cited above , I am to furnish herewith the required information in the prescribed proforma regarding Institution, Disposal and Pendency of Civil ,Sessions and Criminal Cases during 1st quarter, 2020 i.e., from 01.01.2020 to 31.03.2020 relating to Ganjam Judgeship for favour of kind perusal of the Hon'ble Court.

Yours faithfully,


District Judge,
Ganjam, Berhampur.

Encl :- As above.

Memo No. 2947 /dtd. 7/5/2020

Copy to the System officer, Dist. Court, Berhampur for information and necessary action.


Registrar
Civil Courts, Berhampur

STATEMENT SHOWING THE STATISTICAL INFORMATION REGARDING INSTITUTION, DISPOSAL AND PENDENCY OF DIFFERENT CASES DURING THE 1st QR. 2020

(For the Court News and Supreme Court of India)
Name of the Judgeship :- GANJAM JUDGESHIP

Sl.No.	Name of the Court	Opening Balance at the beginning of the Qr.	Institution during the Qr.	Disposal during the Qr.				Closing Balance at the end of the Qr.	Pendency of cases		
				Cont.	Uncont.	Others if any,	Total		0 to 5 years	More than 5 years	
										5 to 10 yrs.	over 10 years
(A) CIVIL CASES											
1	Civil Suits (All)	4623	448	127	120	109	356	4715	3759	663	293
2	Civil Appeal	833	115	32	6	62	100	848	676	159	13
3	Misc. Appeal	147	13	6	3	2	11	149	133	15	1
4	Civil Revision	17	5	0	3	2	5	17	14	2	1
5	Executions	2162	31	4	10	4	18	2175	1242	519	414
6	MJC + Spl. Act (Civil)										
	(a) M.J.Cs	1802	233	99	68	9	176	1859	1481	285	93
	(b) Spl. Act (civil)	49	4	2	2	0	4	49	43	5	1
	(c) Other cases, if any, (FDCs)	78	3								
	Total	1929	240	101	72	9	182	1987	1580	297	110
7	M.A.C.T.	1317	161	14	33	37	84	1394	1202	190	2
	(A) TOTAL	11028	1013	284	247	225	756	11285	8606	1845	834
(B) SESSIONS COURT CASES											
1	Sessions	4056	349	109	156	36	301	4104	2777	1085	242
2	Criminal Appeal	329	39	17	12	3	32	336	279	55	2
3	Criminal Revision	88	30	18	5	0	23	95	86	9	0
4	Criminal Misc. (Ball)	72	856	457	278	98	833	95	93	2	0
	H.R.	0	0	0	0	0	0	0	0	0	0
5	Spl. Act Cases (Criminal)										
	(i) SC & ST (POA) Act	441	32	15	2	2	19	454	377	76	1
	(ii) N.D.P.S. Act	361	53	5	11	10	26	388	262	114	12
	(iii) Electricity Act cases	157	4	0	2	0	2	159	97	56	6
	(iv) POCSO Act	608	64	21	0	0	21	651	651	0	0
	(v) OPID (Chit fund cases)	103	1	0	0	0	0	104	80	24	0
	(vi) Drugs & Cosmetic Act	8	0	0	0	0	0	8	6	2	0
	Other cases, if any, (transferred petition)	2	2		1		1	3	3	0	0
	TOTAL of spl. Act cases	1680	156	41	16	12	69	1767	1476	272	19
6	P.C. Act Cases										
	(a) Vigilance	291	4	6	3		9	286	103	88	95
	(b) C.B.I.	0	0	0	0	0	0	0	0	0	0
	TOTAL of PC Act cases	291	4	6	3	0	9	286	103	88	95
	(B) TOTAL	6516	1434	648	470	149	1267	6683	4814	1511	358
(C) JUVENILE CASES											
	© JUVENILE CASES	406	31	27	10	37	400	264	123	13	
(D) CRIMINAL CASES (Magisterial Courts)											
	(ii) General File	32557	2218	0	202	1094	1296	33479	25084	4916	3479
	(i) Trial file	16276	1533	1223	86	52	1361	16448	10015	3526	2907
	(D) TOTAL	48833	3751	1223	288	1146	2657	49927	35099	8442	6386
	Total (B)+(C)+(D)	55755	5216	1898	758	1305	3961	57010	40177	10076	6757
	GRAND TOTAL (A) + (B)+(C)+(D)	66783	6229	2182	1005	1530	4717	68295	48783	11921	7591


 District Judge
 Ganjam, Berhampur